

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 8667-- JK (LD) of 2026

DATED:- 14 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

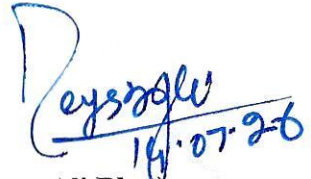
Commissioner/Secretary to Government

Dated:- 14- 07 - 2026

No:-LAW-OIC/7/2026

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.8667– JK (LD) of 2026 dated 14.07.2026

S No.	Type	NO.	YEAR	PETITIONER	RESPONDENT	OIC
01	CCP(S)	184	2026	MehakAl taf&Anr.	Bilal Mohiuddin, DC Ang. &Ors.	Nisar Ahmad Awan (Tehsildar Pahalgam)
02	WPC	176	2024	Bashir Ahmad Wani.	UT of J&K&Ors.	Dr. Bilal Mohiuddin Bhat (DC) ANANTNAG
03	HCP	38	2026	Burhan Ashraf Ahanger	UT of J&K&Ors.	Dr. Bilal Mohiuddin Bhat (DM) ANANTNAG
04	WPC	681	2026	Ghulam Nabi	UT of J&K&Ors	Mr. MuzamilMaqboolBeigh (ADC), ANANTNAG
05	WP(C)	927	2026	Brij Krishan Koul&Or s.	UT of J&K&Ors	Dr. Bilal Mohiuddin Bhat (DM) ANANTNAG
06	WPC	1257	2026	Moham mad Lateef Zarger and Ors.	UT of J&K&Ors	Sajad Ahmad khan (Tehsildar Bijbehara)
07	CCPS	196	2026	Suneel Jain &Anr.	Bilal Mohiuddin Bhat, DC, Ang. (Revenue)	Dr. Bilal Mohiuddin Bhat (DC) ANANTNAG
08	WPC	1952	2025	Shareefa Bano	UT of J&K&Ors	Sajad Ahmad Wani (Tehsildar Qazigund) 7889988497
09	WPC	925	2026	Sheema Anwar	UT of J&K&Ors	Sajad Ahmad Wani (Tehsildar Qazigund) 7889988497
10	WPC	946	2026	Bashir Ahmad Padder& Anr	UT of J&K&Ors	Pervez Rahim (Sub Divisional Magistrate)

Pervez Rahim

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